Annexure-8

Name Of The Corporate Debtor: Priya Food Products Limited under CIRP

Date of commencement of CIRP: 18-09-2025 List of creditors as on: 24-10-2025

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in ₹)

S	I.	Name of Creditor	Jame of Creditor Details of claim received		Details of claim admitted						Amount of	Amount of claim	Remarks, if any
N	o.		Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security	Amount covered by gaurant		% of voting share in COC, if	claim not admitted	under verification	
							interest	ee		applicable			
	0	Employees' State Insurance Corporation	17-10-2025	4,96,458.00	83,661.00	Operational Creditors	NO	NO	NO	-	4,12,797.00	-	The cliams amount has not been admited for the following reason: 1. The operation of CD was closed since 2010 and there is no employees. 2. The undersigned could not trace its registered office or any of the directors since his appointment and has not been provided with any books of accounts, records or data. 3. As per MCA data, no financial statements has been prepared and submitted after 31-03-2020. 4. The creditor submitted his claim for the period from 10-2020 to 17-09-2025 assumed wages on the basis ofthe show cause notice issued on 29-09-2025, i.e. during the moratorium period. No order has been issued nor it can be issued during moratorium period. 5. The amount is not verified from the books of CD as it is not avalable.
		IUIAL		4,30,436.00	83,001.00					-	4,12,737.00	_	